

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 36.

APPEAL/124(MB)2023

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **12.09.2023**

NAME OF THE PARTIES: **Dipjyots Infra Private Limited**

Vs

Registrar of Companies Mumbai

For the OC : Absent.

For the CD : Absent.

SEC. 252 (1) OF THE COMPANIES ACT, 2013

ORDER

There is no representation for both the sides. In the interest of justice, list this matter on **09.10.2023**.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//